

Name of Corporate Debtor:		M/s. Perfect Infraengineers Ltd.											
Date of Commencement of CIRP:		15-07-2024 (Order received on 16.07.2024)											
List of Creditors as on:		12-02-2026											
List of Operational Creditors (Government dues)													
(Amount in ₹)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Assistant Commissioner, Division-1, CGST& C. Ex, Mumbai Central	Central Government	20-05-2025	10,87,13,205	10,87,13,205	Short payment of tax, Ineligible ITC availment, Non-payment of IGST against foreign expenditure, interest, penalty	No	NA	-	-	-	-	The claim is admitted pursuant to the order of Hon'ble NCLT dated 16.07.2025 for condonation of delay
2	Goods And Service Tax Department Government Of Maharashtra Deputy Commissioner Of State Tax	Central & State Governmnet	22-07-2025	2,46,58,537	-	2010-11 MVAT 2013-14 MVAT 2013-14 CST 2016-17 MVAT 2016-17 CST including interest as on ICD commencement date			-	-	-	2,46,58,537	Claim not admissible as appeal is filed by the corporate debtor. No final adjudication has been made to date and the liability is not crystallised
<b>Total</b>				<b>13,33,71,742</b>	<b>10,87,13,205</b>			-	-	-	-	<b>2,46,58,537</b>	-